# Central Administrative Tribunal Ernakulam Bench

# <u>CP(C)/180/00027/2019</u> <u>in OA 684/2018</u>

Monday, the 10<sup>th</sup> day of June, 2019

#### **CORAM**

# HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

O.V.Soman, S/o.O.R.Vasu Tool Room Assistant aged 66 years, residing at Oolikkara House Cherai P.O – 683 514, Ernakulam

.... Petitioner

(By Advocate: Mr.C.S.Ramanathan)

Versus

Dr.C.Chandra Mouli
Secretary, Ministry of Personal Public Grievances & Pension
Department of Personal & Training
Government of India, North Block, New Delhi ... Respondent

(By Advocate: Mr.Thomas Mathew Nellimoottil, Sr.PCGC)

The CP(C) having been taken up on 10<sup>th</sup> June, 2019, this Tribunal delivered the following order on the same day:

#### ORDER (Oral)

#### Per: Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Learned counsel for the petitioner submits that compliance order has been issued by respondent no.2 while the direction was to respondent no.1. He further submits that DoP&T is the delegated Ministry for deciding on matters relating to pay revision. This contention is at variance with the averment made

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in paragraph 8 of the order in compliance, wherein it is stated that the subject matter of revision of pay structure of employees is excluded from the purview of DoP&T and it is normally decided by the administrative Department itself on the recommendations of pay commission or an expert body.

2. Facts being so, we see that the representation of the applicant has been duly considered and orders have been issued as seen in Annexure R1(a) order. We are of the view that this amounts to substantial compliance of our directions contained in Annexure P1 Order. Hence CP(C) is closed. Notices shall stand discharged.

(ASHISH KALIA) JUDICIAL MJEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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### **List of Annexures**

Annexure P1 - The true copy of the order dated 10.1.2019 in O.A 180/00684/2018 of the Hon'ble Tribunal.

Annexure P2 - Office Memorandum No.43019/5/2019 Estt D dated 14.3.2019.

Annexure R1(a) - True copy of the Office Memorandum bearing number No.J-1302/3/2019-Admn.V dated 3.6.2019, rejecting the request of the applicant along with its annexure (communication from DoPT)

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